

ASSOCIATE DECOR LIMITED**IV Others****A OTHERS - CLAIMED IN FORM F**

The public notice sought proof of claims form others in Form F as stipulated in Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The IRP/RP has received following claims till 7th October, 2019 from others.
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Sr. No.	Name	Claimed by Creditors	Amount of Claim Rejected	Amount of Claim Admitted
1	In10gible Innovations LLP	16,000	16,000	-
	Total	16,000	16,000	-